



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 061/608/2020

Tuesday, this the 09th day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Sandeep Kumar Aged 35 years son of Ram Ditta, R/o Kalyanpur Kana Chak, Jammu.

.....Applicant

(Advocate: Mr. Waqar-Ul-Haq)

Versus

1. UT of J&K through Commissioner Secretary to Govt. Technical Education Department, Civil Secretariat, Jammu/Srinagar.
2. Director, Technical Education Department, J&K Jammu/Srinagar.
3. Secretary, Service Selection Board, J&K Srinagar/Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

O R D E R

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

1. At the outset applicant's counsel submitted that the applicants would satisfy if a direction be given to the respondents to conclude the selection process undertaken vide Advertisement notice No. 01 of 2011 dated 31.01.2011 for selection of Vocational Instructor Tourist Guide in Technical Education Department within a stipulated period of time.
2. In view of the above submissions made by the applicant's counsel, we direct the respondents/competent authority to conclude the selection process as per the terms and conditions as envisaged in the above mentioned advertisement.
3. With the above direction, the OA is disposed of. No costs.

**(Mr. Pradeep Kumar)
Member(A)**

**(Rakesh Sagar Jain)
Member (J)**

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